No. RJ-1/Regular/808 /2026

N O T I C E

IT IS HEREBY NOTIFIED for the information of the learned Members of the Bar and the parties appearing in-person at the Principal Seat at Bombay that **10th November 2026** :

I

(At 10.30 a.m.)

The Special Division Bench comprising of the **Hon'ble Shri Justice G. S. Kulkarni and the Hon'ble Shri Justice Advait M. Sethna** will take up following matters **in Court Room No. 49**, as per the board to be notified separately : -

For admission/hearing :

Civil Writ Petition No. 9975 of 2026 alongwith all connected matters.

NOTE :

The learned Advocates are requested to **remain present in dress code/ attire**.

II

(At 11.00 a.m. onwards)

The Division Bench comprising of **the Hon'ble Shri Justice Advait M. Sethna and the Hon'ble Shri Justice Ranjitsinha Raja Bhonsale** will take up the matters as per the board already notified, as per Diwali Vacation Sitting List.

Dated this 9th day of November 2026

By Order

Sd/-

(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(Smt. S. C. Jadhav)
I/c. Registrar (Judl.-I)
High Court (A.S.), Bombay